

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
STARRED QUESTION NO. 66
TO BE ANSWERED ON 17.12.2018

EMPLOYMENT UNDER MGNREGA

***66. SHRI P.L. PUNIA:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the average number of rural families provided with 100 days of employment under MGNREGA and the State-wise details for the years 2014-15 to 2017-18;
- (b) the number of people and average number of days for which they have been provided employment under MGNREGA in drought affected Maharashtra and the areas affected by hailstorms, etc. and the details of the affected areas during the aforesaid financial years;
- (c) whether Government has received complaints for not providing employment under MGNREGA; and
- (d) if so, the details thereof, State-wise?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) to (d): A Statement is laid on the Table of the House.

Statement in reply to Parts (a) to (d) of Rajya Sabha Starred Question No. 66 for 17.12.2018

(a): An average of 35.72 lakh rural families have been provided 100 days of employment under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) from FY 2014-15 to FY 2017-18. The State/UT-wise details of number of families completed 100 days of employment under MGNREGS from FY 2014-15 to 2017-18 are given at **Annexure-I**.

(b): In financial year 2015-16, the State Government of Maharashtra had notified drought in 157 blocks of 21 districts out of 34 districts. The number of households provided employment and average days of employment per household in drought affected areas during the financial year 2015-16 as intimated by the State Government is detailed below:

Financial Year	FY 2015-16
Districts (In Nos)	21
Blocks (In Nos)	157
Number of households provided employment	5,50,763
Average days of employment per household	61.84

(c)&(d): The responsibility of implementation of MGNREGS is vested with the State Governments. All complaints received in the Ministry are forwarded to the concerned State Governments/UTs for taking appropriate action including investigation, as per law. The State-wise details on complaints for not providing employment under MGNREGA are at **Annexure-II**.

Annexure-I referred to reply to part (a) of Rajya Sabha Starred Question No. 66 dated 17.12.2018.

Sl. No	States	Number of families completed 100 days of employment (In Nos.)			
		2014-15	2015-16	2016-17	2017-18
1	ANDHRA PRADESH	382545	588822	582894	594143
2	ARUNACHAL PRADESH	41	1923	46	2
3	ASSAM	10449	42233	11411	10936
4	BIHAR	30567	57954	14274	15559
5	CHHATTISGARH	48087	242579	172904	323499
6	GOA	104	21	33	6
7	GUJARAT	16473	19240	8244	11183
8	HARYANA	5407	3597	2460	3924
9	HIMACHAL PRADESH	21576	20390	11126	14094
10	JAMMU AND KASHMIR	7858	34713	34589	37075
11	JHARKHAND	82412	174276	37149	57524
12	KARNATAKA	41315	132977	196442	30023
13	KERALA	98648	165988	113187	117370
14	MADHYA PRADESH	158776	225502	140990	134718
15	MAHARASHTRA	165373	218390	167832	201459
16	MANIPUR	44	1	3	1
17	MEGHALAYA	32506	48785	86492	114987
18	MIZORAM	0	0	56528	0
19	NAGALAND	7	1468	182	222
20	ODISHA	82022	197460	35750	68073
21	PUNJAB	2037	7480	3511	9517
22	RAJASTHAN	281273	468700	427239	228084
23	SIKKIM	3293	9732	8442	3495
24	TAMIL NADU	333005	846347	1320733	150236
25	TELANGANA	160281	417861	175540	203409
26	TRIPURA	251444	304864	116201	4438
27	UTTAR PRADESH	109772	185769	41362	42552
28	UTTARAKHAND	7662	19902	25553	21774
29	WEST BENGAL	158066	410721	199568	557645
30	ANDAMAN & NICOBAR	942	204	486	27
31	LAKSHADWEEP	4	3	0	1
32	PUDUCHERRY	0	6	0	20
	Total	2491989	4847908	3991171	2955996

Source: www.nrega.nic.in

Annexure-II referred to reply to part (c)&(d) of Rajya Sabha Starred Question No. 66 dated 17.12.2018.

Category of complaint: Work not provided under MGNREGA since 01.01.2014

Sl. No.	State	Complaints Received	Pendency Status
1.	Assam	02	0
2.	Bihar	02	0
3.	Chhattisgarh	02	01
4.	Haryana	01	0
5.	Himachal Pradesh	01	0
6.	Kerala	01	0
7.	Madhya Pradesh	03	0
8.	Meghalaya	01	0
9.	Odisha	127	0
10.	Rajasthan	06	0
11.	Tamil Nadu	01	0
12.	Telangana	01	0
13.	Tripura	01	0
14.	Uttar Pradesh	08	01
15.	Uttarakhand	01	0
16.	West Bengal	02	0
Total		160	02